

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

To

1. **Mr. Amitesh Lal**, Principal Judge, Family Court, Koderma.
2. **Ms. Rajshree Aparna Kujur**, Secretary, DLSA, Khunti.

Sub.:- Nomination of Master Trainer Officers for conducting two days training Programme namely “Master Trainer Programme for New Master Trainers” ECT 3 2024 on 3rd & 4th August, 2024 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you as **Master Trainer Officers** for conducting two days training Programme namely “**Master Trainer Programme for New Master Trainers**” ECT_3_2024 on 3rd & 4th August, 2024 at **Judicial Academy Jharkhand, Ranchi**

You are, therefore, directed to conduct the aforesaid training programme on the dates as mentioned above.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 3853 /Apptt.

Dated, Ranchi, the 01/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 753/JAJ dated 23.07.2024/ the Principal District & Sessions Judge, Koderma & Khunti for information and needful / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


1.8.24
Registrar Administration)